

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation In Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1105-JK (LD) of 2022

DATED:- 10 - 03 - 2022

Sanction is hereby accorded to the appointment of Officer of Social Welfare Department (Mission Directorate, ICDS) as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

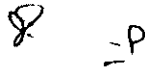
Secretary to Government

Dated:- 10 - 03 - 2022

No:- LAW-OIC/82/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


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(Khursheed Ahmad Bhat)
Additional Secretary to Government)

Annexure to the Government Order No. 1105-JK(LD) of 2022 dated 10.03.2022

S.No.	Case No.	Filing year	Title of the case	OIC (Proposed)	Designation
1	SWP No.100	2019	Heena Bano V/s State & ors.	Kuldeep Kumar	CDPO Inderwal
2	SWP No.32	2014	Mohd.Rafiq V/s State & ors.	Mr.Kartar Singh	DPO Rajouri
3	WPC No. 260	2020	Kailasho Devi V/s UT of J&K	Yash Paul Sharma	CDPO Udhampur
4	WPC No. 4077	2019	Nisha Rana V/s UT of J&K	Ms.Kamlesh Lekhanpuri	CDPO Barnoti
5	WPC No. 677	2019	Usha Devi V/s UT of J&K	sh.Attar Chand	CDPO Ramban
6	WPC No.2837	2021	Rita Devi V/s UT of J&K	Pankaj Sharma	CDPO Bhagwah
7	OWP No.1157	2017	Public of Vill.Changa	Ms.Shaheeda Parveen	DPO Doda
8	SWP No. 778	2016	Pushpa Devi V/s State & ors.	Mr.Pankaj Sharma	CDPO Gundana
9	SWP No. 1289	2008	Zahida Begum V/s State & ors.	Mohd . ISMAIL GANIE	CDPO Ukhral/Ramsoo
10	SWP No. 2393	2017	Fatima Begum V/s State & ors.		
11	OWP No.249	2017	GRD Foods Pry.Ltd.	Mrs.Ritu Mahajan	DPO Kathua
12	WPC No. 421	2019	Hamida Bi V/s Nazma Nazir	Mr.Israr Bukhari	CDPO Manjakote
13	WPC No. 69	2019	Tahira ParveenV/s UT of J&K	Nazma Nazi	CDPO Thanamandi
14	SWP No.2170	2015	Zatoon Begum V/s State & others	Nawaj Sharief	CDPO Ramnagar
15	SWP No.3468	2019	Bandana Devi V/s State & ors.	Anuradha Sharma	CDPO Cheneni
16	SWP No.853	2012	Bandana Devi V/s State & ors.	Ritu Sharma	CDPO Pancheri
17	SWP No.59/2019	2019	Anjana Kumari V/s State & ors.		

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18	SWP No.2184	2017	Santosh Kumari V/s State & ors.	Yash Paul Sharma	CDPO Udhampur
19	SWP No.1252	2017	Vina Devi V/s State & ors.		
20	SWP No.719	2013	Bandana Devi V/s State & ors.		
21	WPC No. 2512	2021	Tahira Naseem V/s UT of J&K	Mr.Israr Bukhari Mrs. Sharda Kumari	CDPO Manjakote CDPO Budhal
22	SWP No.769/2009	2009	Safina Akhter V/s State & ors.		
23	WPC No.905	2020	Tasveer Akhter		
24	WPC No. 1991	2021	Ritu Sharma V/s UT of J&K		
25	WPC No.906	2021	Ranju Balla V/s State & ors		
26	WPC No.4194	2019	Tasleema Begum V/s State & ors.	Mr.Pankaj Sharma	CDPO Gundana
27	SWP No. 2874	2016	Sarfana Begum V/s State	Mr.Mohit Bharti	CDPO Bharderwah
28	WPC No. 2470	2019	Sonali Sharma V/s UT of J&K	Ms.Kamlesh Lekhanpuri	CDPO Barnoti
29	WPC No. 2332	2021	Radha Rani V/s UT of J&K	Shefali Bhagat	CDPO Billawar
30	WPC 2623	2021	Sushma Devi V/s UT of J&K		
31	WPC No. 2252	2021	Shikha Devi V/s UT of J&K		
32	WPC No. 1749	2021	Manira Bano V/s UT of J&K	Mohd. Ismail Ganie	CDPO Ramsoo
33	WPC No. 2624	2021	Pooja Rani V/s UT of J&K		

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34	WPC No. 1557	2021	Royheela Kouser V/s UT of J&K	Mr.Naseer Ahmed	CDPO Rajouri
35	WPC No. 1424	2021	Inhabitants of Pyt.Chingasth.Maqbool Ahmed V/s UT of J&K		
36	WPC No.877	2021	Inhabitants of village Leeranth.Noora Jaan V/s UT of J&K	Nazma Nazi	Thanamandi
37	SWP No.1187	2008	Usha Devi V/s State & ors.	Rashi Dutta	CDPO Bishnah
38	SWP No. 3227	2014	Jabeena V/s State & ors.	Kuldeep Kumar	CDPO Marwah
39	WPC No. 663	2021	Yasmeena Bano V/s State & ors.		
40	SWP No. 127	2016	Seeta Devi V/s State & ors.	Nirja Matoo	CDPO Mahore
41	WPC 1202	2021	Naza Begum V/s UT of J&K	Mohd. Ismail Ganie	CDPO Banihal
42	WPC No.794	2021	Shameema Akhter V/s UT of J&K	Pankaj Sharma	CDPO Bhagwah
43	OWP no. 119/2019	2019	Aman Satya Ka chroo Trust Vs State of J&K		
44	WPC PIL no. 45/2019.	2019	Aman Satya Ka chroo Trust Vs State of J&K	Sh.Manoj Kumar	Under Secretary
45	WP(c) no. 132/2019	2019	Aman Satya Ka chroo Trust Vs State of J&K		

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46	WP(c) no. 2552/2019	2019	Aman Satya Kachroo Trust Vs State of J&K
47	WP(c) no. 937/2 020	2020	Aman Satya Kachroo Trust Vs State of J&K
48	WP(c) no 1640/ 2020	2020	Aman Satya Kachroo Trust Vs State of J&K
49	WP(c) no 1076/ 2020	2020	Aman Satya Kachroo Trust Vs State of J&K

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